

SPECIAL BENCH

ITEM NO.124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.131/2023, IA No.487/2023 & IA No.85/2024
IN CP (IB) No.191/ALD/2018**

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S BUTTERFLY APPLIANCE V/S SRK KITCHEN APPLIANCES PVT LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Babita Jain, Adv.

: For the Applicant in IA No.487/2023

NONE

: For the other parties

ORDER

- 1.** Ld. Counsel representing the Applicant in IA No.487/2023 is present through VC. However, none present for the other sides.
- 2.** This being a Special Bench, at the request of the learned counsel representing the Applicant, the matter is adjourned for further hearing on 19th August, 2024 before the Regular Bench. All other applications be also put up on the same date.
- 3.** Liquidator is also directed to be present personally before this Tribunal on the next date of hearing.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*